

have unleashed another reign of terror. And this time it is a clear attempt to intimidate the family and supporters of Mr. Mandela. The burning of the house of Mrs. Mandela is a very serious matter. The only thing which we can do is an expression of solidarity, that this House condemns it unequivocally and that we convey our sympathies and support to Mr. Mandela's family. I have been demanding in fact that we pass a Resolution in this House like the Resolutions adopted by Parliaments elsewhere in the world on the 70th birthday of Mr. Nelson Mandela in support of the Freedom at Seventy campaign, this House may also adopt a Resolution to demand his release. I request all my colleagues to join me in condemning this new attack on the family of Mr. Nelson Mandela.

श्री राम चन्द्र विक्रम (उत्तर प्रदेश) :
सारा सदन ही इसके साथ है।

ठाकुर जगत पाल सिंह (मध्य प्रदेश) :
मैं भी इसके साथ हूँ।

SHRI GURUDAS DAS GUPTA:
(West Bengal): We all associate.

SOME HON. MEMBERS: We all associate.

THE DEPUTY CHAIRMAN: It will go on record that the whole House associates with this.

Doordarshan's Distorted Version of Proceedings in the Two Houses of Parliament Regarding Jyotsna Holdings Pvt. Ltd. on 1-8-1988.

SHRI YASHWANT SINHA (Bihar): Madam Deputy Chairman, blessed are those who do not watch the Doordarshan. But I was in an unfortunate situation last evening where I was compelled to watch the newscast of Doordarshan. Madam, I would like to bring to the notice of the House, through you, that in its

Hindi as well as English news-casts yesterday the Doordarshan reported on the discussion in this House, which took place in this House yesterday, in regard to the matter relating to Jyotsna Holdings Pvt. Ltd. What was reported in its news-cast was total distortion of what happened in the House. And I am saying this with a full sense of responsibility. I do not have the transcript of the news-cast. I am speaking from my memory. But I remember very well that the Doordarshan news said that the Government categorically denied the fact, that no payment of commission has been made to any Indian firm by the ONGC. That was not the matter of discussion in this House. No Member said that the ONGC had paid any commission to any Indian agent. This is what the news cast of the bulletin said. They totally deflected the main thrust of the debate and the discussion which took place in this House.

Madam Deputy Chairman, the opposition behaviour in this House was reflected in most nasty terms. The only thing which the Doordarshan had to say about the behaviour of the opposition was that they continuously tried to interrupt the Minister and that they disturbed the proceedings of the House and things of that kind. None of the senior leaders of the opposition was mentioned by name. All that the Minister said was also distorted. I want to bring to the notice of the House, through you, all these instances of the kind of reporting that goes on under the new dispensation of the Government and under the direction of the Goebels who are now in Government. This is something this House will not tolerate. Therefore, I demand that the transcript of the news cast, both in English and Hindi, be called and that it should be compared with the proceedings of this House. If the Doordarshan is guilty of distorting these things completely, then the privilege of the House is violated and they should be held up for contempt of this House.

SHRI DIPEN GHOSH West Bengal): Madam,...

THE DEPUTY CHAIRMAN: On every subject you cannot associate. It will not go on record.

Need to Augment Indian Airlines Fleet

SHRI VISHWA BANDHU GUPTA (Delhi): Madam, I would like to bring to your notice a matter of serious concern. This is about the Indian Airlines desperate position with regard to aircraft. Madam, the situation has become so serious that they are looking even to Pakistan Airlines to see if they can lease aircraft to us. I think this is a matter which should be seized of by the House. The Government should take very serious steps and try to find aircraft to haul people from one place to another. We are getting about a million tourists every year into this country. We are spending a lot of money and a lot of effort in trying to improve facilities for the tourists. Unless the tourists are able to get confirmed booking for aircraft in India on a particular date and at a particular time, they are not going to come to India. Even this year we have turned away something like a lakh of tourists. It means a lot of foreign exchange lost. In any case, the question is that the situation appears to be very serious because the aircraft which we were trying to get are not available. I would like to know whether the Airbus is supplying us the aircraft, whether the engine which they were developing has been developed and whether those engines are going to be satisfactory and safe. I would say that the position in regard to the availability of aircraft is going to be even more serious and eventually it will effect our country's economy. I would like to urge upon the Government to take very very serious steps in this matter. They are going to Nepal Airlines and to other companies in order to find out whether they can lease their aircraft to us. But the aircraft

are not available. Therefore, the matter has to be treated on war footing and a solution has to be found in this matter. Thank you.

Death of over 80 persons in Andhra Pradesh due to Floods in Godavari

DR. YELAMANCHILI SIVAJI: (Andhra Pradesh): Madam Deputy Chair-person, during the last week of July, Andhra Pradesh was affected heavily by rains and floods of the river Godavari. One lakh people have been evacuated and more than 80 people have died because of these floods and cholera, jaundice and typhoid. Rains and these diseases have affected the districts of Krishna, East Godavari, West Godavari, Khammam, Adilabad, Karimnagar, Warangal, Nizamabad, Medak, Kurnool, Nalgonda and Mahabubnagar. Paddy crop in more than 5 lakh acres has been affected, and the reported damage is about Rs. 500 crores. Madam, for the last 18 years, this kind of damage by floods of River Godavari is a regular feature in Andhra Pradesh. During August, 1986 also floods took place in the same areas and hon. Prime Minister visited those areas. He had an aerial view and he also visited by jeep-driving. He promised during that time to give necessary help and aid to all these parts but precious little has been done so far.

Madam, as all of you are aware, River Godavari is not a tamed river and whatever rainfall occurs over Sahyadri hills at Nasik and Triambakam, all the water flows with rapid speed and inundates the entire basin of Godavari in Andhra Pradesh. Moreover, Andhra Pradesh is with a coastline of roughly 1,000 kms. And it is prone to regular cyclones and tidal waves. If proper attention is not paid it will be very difficult to maintain the communication between the South and the North, as Andhra Pradesh acts as a bridge between the South and the North. The main culprit for

*Not recorded.